

के केस को हम हमेशा सोचते हैं और उसको देखेंगे और उसमें कोई दिक्कत नहीं पड़ेगी ।

SHRI C. D. PANDE: May I know, Madam, from the hon. Minister whether a criterion will be fixed that the offer will go to those companies which undertake to produce the maximum parts indigenously? Otherwise it will involve a fair amount of foreign exchange to import the parts. So it should be made clear that maximum amount of indigenous parts should be used.

SHRI T. N. SINGH: The hon. Member is perfectly right. We attach the highest importance to having the maximum indigenous content from the very beginning and this is one of the reasonable conditions to be considered.

PANDIT S. S. N. TANKHA: May I know what is the manufacturing cost of these scooters, and what is the price at which they are sold?

SHRIMATI SHAKUNTALA PARANJ-PYE: Rs. 3,000, he said.

SHRI BIBUDHENDRA MISRA: I think we have examined the manufacturing cost, the quantum of excise duty, etc., and the selling price is about Rs. 600 more than the manufacturing cost plus excise duty, etc.

श्री देवकीनंदन नारायण : माननीय मंत्री जी यह बतलाने की कृपा करेंगे कि आज तक जो 500 रुपये से कम तनख्वाह पाने वाले लोगों को स्कूटर्स दिये गये थे क्या उनके बारे में कोई इस तरह की शिकायत आई है कि उन्होंने इसको ब्लैक में बेचा ?

श्री टी० एन० सिंह : अभी इसके बारे में न पूछें तो ज्यादा अच्छा होगा ।

*642. [The questioner (Shri D. Then-gari) was absent. For answer, vide cols. 4488-89 infra].

†DOCUMENTARY ON EXPORT OF INDIAN GOODS

*512. SHRIMATI TARA RAM-CHANDRA SATHE: Will the Minister of COMMERCE be pleased to state:

(a) whether any documentary has been produced by Government with a view to creating public opinion in favour of export of Indian goods; and

(b) if not, whether there is any proposal under Government's consideration for producing such a documentary?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI S. V. RAMASWAMY): (a) No, Madam.

(b) Yes. A committee consisting of some Members of Parliament is being constituted to advise Government on the preparation of an educative film regarding the vital role of exports in the national economy. I may add that the hon. lady Member, who has put the question, is a member of that committee, and she has also been addressed.

SHRI M. P. BHARGAVA: May I know from the hon. Minister, when the question was first raised and when this committee was appointed, and whether it is a fact that this committee has recently been appointed, after the receipt of this question?

SHRI S. V. RAMASWAMY: No, Madam. At the last meeting of the Consultative Committee of Members of Parliament this question was raised. Even earlier it was raised but a decision was taken at the last meeting, that is, last month, before this question was put down.

SHRI SANTOKH SINGH: May I know, Madam, who are the members of this committee and what are their qualifications and capabilities to do justice to this work?

SHRI S. V. RAMASWAMY: Madam, the hon. Member, who has put the question, is one of the members proposed and . . .

†Transferred from the 16th March, 1965.

THE DEPUTY CHAIRMAN: Is he a member, or proposed to be a member?

SHRI S. V. RAMASWAMY: Madam, we have proposed four names. One is lady Sathe; the other is Mr. Santokh Singh, I believe, and we trust that they will discharge their duties very well indeed.

SHRI BHUPESH GUPTA: This is an application for confirmation.

SHRI M. M. DHARIA: Is it a fact that the decision to prepare this small documentary was taken long back and it is after receiving this question that matters are now accelerated?

SHRI S. V. RAMASWAMY: I have already answered it; this decision was taken at the last meeting of the Informal Consultative Committee of Members of Parliament.

THE DEPUTY CHAIRMAN: Next question.

*643. [Withdrawn].

H.M.T. FACTORY IN MADHYA PRADESH

*644. SHRI DAYALDAS KURRE: Will the Minister of INDUSTRY AND SUPPLY be pleased to refer to the reply given to Starred Question No. 506 in the Rajya Sabha on the 10th December, 1964 and state whether final decision has since been taken to locate the Fourth Unit of the Hindustan Machine Tools Factory in Madhya Pradesh?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI BIBUDHENDRA MISRA): It has been finally decided that Hindustan Machine Tools Limited should set up one of their new factories in Madhya Pradesh for the manufacture of machine tools.

श्री दयाल दास कुर्रे : क्या मंत्री महोदय यह बतलायेंगे कि यह जो मशीन टूल्स फैक्टरी स्थापित की जा रही है उसकी अवधि कब तक है और वह कब से कार्य करना शुरू कर देगी ?

श्री टी० एन० सिंह : अवधि का मतलब मैं नहीं समझा ।

श्री दयाल दास कुर्रे : यह फैक्टरी कब तक शुरू कर दी जायेगी ?

श्री टी० एन० सिंह : अभी इसके बारे में निर्णय किया जाना है । पहले इसकी प्रोजेक्ट रिपोर्ट बनानी होगी, साइट लोकेशन करना होगा और इस तरह की बहुत सी बातें तय करनी हैं, उसके बाद फैक्टरी स्थापित की जायेगी ।

SHRI A. D. MANI: Madam, what is the total capital investment expected for this project and where is it likely to be located?

SHRI T. N. SINGH: I will be able to give that information only after the project report is prepared; estimates of the total cost involved as well as the location will be known only then.

ALLEGATIONS AGAINST N.C.D.C.

*645. SHRI BHUPESH GUPTA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether he has received some memoranda and letters from different trade union organisations of coal mine workers, containing serious allegations against the N.C.D.C. authorities;

(b) if so, the nature of the allegations and the organisations from which he received them; and

(c) the steps Government have taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI P. C. SETHI): (a) to (c) The National Coal Development Corporation is a large organisation operating in several States and employing a large number of workers of different categories. Organisations of workers do make representations to the Government from time to time regarding various grievances and these are attended to.